

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 8746/2021

(Arising out of impugned final judgment and order dated 24-03-2021 in MCA No. 195/2019 passed by the High Court Of Judicature At Bombay At Goa)

ARUN SHARMA

Petitioner(s)

VERSUS

ROXANN SHARMA

Respondent(s)

(FOR FINAL HEARING.

IA No. 133580/2021 - APPLICATION FOR PERMISSION
IA No. 163703/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 73128/2022 - CLARIFICATION/DIRECTION
IA No. 29801/2022 - CLARIFICATION/DIRECTION
IA No. 136899/2021 - CONDONATION OF DELAY IN FILING
IA No. 133581/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 104918/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 163705/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 76581/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 8879/2021 (IX)

(IA No.77374/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 31-05-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MS. JUSTICE HIMA KOHLIFor Petitioner(s) Mr. Anupam Lal Das, Sr. Adv.
Mr. Vivek Photke, Adv.
Mr. Rajeev Kumar Gupta, Adv.
Mr. Hardik Ahluwalia, Adv.
Ms. Urvi Kashiwal, Adv.
Mr. Ashutosh Bhardwaj, Adv.
Mr. Bimlesh Kumar Singh, AORFor Respondent(s) Mr. Colin Gonsalves, Sr. Adv.
Mr. Shiyas Kumar, Adv.
Mr. Satya Mitra, AORUPON hearing the counsel the Court made the following
O R D E R

List in the week commencing from 18.07.2022.

(ARUSHI SUNEJA)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
COURT MASTER (NSH)